

THE HIGH COURT OF ORISSA : CUTTACK

NOTIFICATION

No. 1378 / Dtd. 19.08.2019

In exercise of the powers conferred under Section 16 of the Advocates Act, 1961 read with Rule 7(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019, Hon'ble the Chief Justice has been pleased to designate the following Advocates as Senior Advocates.

1. Shri Bibekananda Mohanti
2. Shri Gautam Misra
3. Shri Debi Prasad Dhal
4. Shri Gautam Mukherji
5. Shri Durga Prasad Nanda

By Order

M. Misra 19.8.19

REGISTRAR GENERAL

Memo No. 9803 (5)/ Dtd. 19.08.2019

Copy forwarded to

1. Shri Bibekananda Mohanti, Link Road, Near Prime Hospital, P.O.-Arunodaya Market, P.S.-Badambadi, Cuttack-753002, Odisha
2. Shri Gautam Misra, Aashiana, Kanika Road, P.O.-Tulasipur, Cuttack, Odisha-753008
3. Shri Debi Prasad Dhal, Prafulla Nilaya, C.D.A., Sector-9, 1B/94, Cuttack-14, Odisha
4. Shri Gautam Mukherji, Raghunathjew Temple Road, Telenga Bazar, P.O.-Telenga Bazar, P.S.- Purighat, Dist-Cuttack, Pin-753009
5. Shri Durga Prasad Nanda, Opp. Sun Hospital, Shri Vihar Colony, Tulsipur, Cuttack-753008, Odisha.

for information.

M. Misra 19.8.19

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Memo No. 9804 (60)/ Dtd. 19.08.2019

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1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, High Court of Allahabad;
3. Registrar General, High Court of Andhra Pradesh;
4. Registrar General, High Court of Bombay, Mumbai;
5. Registrar General, High Court of Calcutta, Kolkata;
6. Registrar General, High Court of Chhatisgarh;
7. Registrar General, High Court of Delhi;
8. Registrar General, High Court of Guwahati;
9. Registrar General, High Court of Gujrat;
10. Registrar General, High Court of Himachal Pradesh;
11. Registrar General, High Court of Jammu & Kashmir;
12. Registrar General, High Court of Jharkhand;
13. Registrar General, High Court of Karnataka;
14. Registrar General, High Court of Kerala;
15. Registrar General, High Court of Madhya Pradesh;
16. Registrar General, High Court of Madras;
17. Registrar General, High Court of Manipur;
18. Registrar General, High Court of Meghalaya;
19. Registrar General, High Court of Patna;
20. Registrar General, High Court of Punjab & Haryana;
21. Registrar General, High Court of Rajasthan;
22. Registrar General, High Court of Sikkim;
23. Registrar General, High Court of Telengana;
24. Registrar General, High Court of Tripura;
25. Registrar General, High Court of Uttarakhand;
26. Secretary, Bar Council of India, New Delhi;
27. Secretary, Odisha State Bar Council, Cuttack;
28. Secretary, Orissa High Court Bar Association, Cuttack.
29. District & Sessions Judge, (All);

for information and necessary action.

19.08.19
REGISTRAR GENERAL

Memo No. 9805 (100)/ Dtd. 19.08.2019

Copy forwarded to the

1. All Officers of the Court;
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;

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3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges
4. Principal Private Secretary to the Advocate General, Odisha, Cuttack
5. Mr. B.K. Mahanti, Sr. Advocate, Arunodaya Nagar, Link Road, Cuttack-12 (Near Prime Hospital)
6. All superintendent of the Court

for information and necessary action.

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Memo No. 9806 / Dtd. 19.08.2019

Copy forwarded to the Office in charge, NIC, High Court of Orissa, Cuttack for uploading the notification in the Court's website.

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